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SECTION-1)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

Public Notice No. 42 /2015-2020
New Delhi, the 8th November, 2016

Subject:- Amendments in Standard Input Output Norms (SION) - reg

In exercise of the powers conferred under Paragraph 1.03 of the Foreign Trade Policy, 2015- 2020, the Director General of Foreign Trade hereby make the following amendments in Standard Input Output Norms (SION) with immediate effect.

2. **Following amendments are made in SION** SI.Nos: A379, A437, A439, A457, A469, A475, A521, A611, A619, A625, A629, A633, A634, A693, A695, A940, A941, A974, A977, A986, A993, A 1026, A1028, A1033, A1047, A1106, A1110, A1154, A1178, A1199, A1281, A1480, A1758, A1937, A2877, A3335, and C1981.

i. Following note is added below existing SION:
"Note-1: Import of Boric Acid is subjected to actual user condition."

3. **Following amendments are made in SION** SI.Nos: A3130, A3131, A3132 and A3627.

i. Existing note below SION is renumbered as Note-1.
ii. Following note is added below Note-1 of existing SION:
"Note-2: Import of Boric Acid is subjected to actual user condition."

4.. **Following amendments are made in SION** SI.No: A3016

i. Following note is added below Note-iv of existing SION:
"Note-v: Import of Boric Acid is subjected to actual user condition."

Effects of this public notice:

Import of Boric Acid is subjected to 'Actual User' condition. Therefore Boric Acid is made ineligible for imports under Duty Free Import Authorisation (DFIA) Scheme.



Ajay Kumar Bhalla
Director General of Foreign Trade

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